

O.A. NO. 748 of 1988

(S)

(40)

23-8-91

Hon. Mr. D. K. Agrawal, J.M.
Hon. Mr. A. B. Gorli, A.M.

Shri V. K. Goel for the respondents.
Learned Counsel for the applicant Shri
H. P. Chakravarty has made an
endorsement on the back of the
petition that the petition is not
pressed. Therefore, the petition is
dismissed as withdrawn.

(Dn.)

A
A.M.

Dec
J.M.